

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Samruddhi Realty Limited Date of Commencement of Liquidation: 17-03-2020; List of Stakeholders as on Date: 07-02-2023; Name of IP: Mr. Pankaj Srivastava; Process Number: 1; Last 5 digit of registration number: 10474

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	22625416	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	26228650	0	0	0	NA
3	Secured financial creditors	3	1518446292	3	1298904658	0	2739124924	0	Annexure 3
4	Unsecured financial creditors	319	3434758629	301	2739124924	0	695633705	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	39	11225515	39	5327001	0	5898514	0	Annexure 6
7	Operational creditors (Government Dues)	3	262288974	0	0	0	252454983	9833991	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	20	243058351	20	204177542	0	38880809	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1059367870	1	0	0	1059367870	0	Annexure 9
Total		385	6529145631	364	4296388191	0	4791360805	9833991	